

1	2	3	4	5
22.	West Bengal	78245	74458	69373
23.	Arunachal Pradesh	761	1187	1866
24.	A&N Islands	612	576	330
25.	Goa, Daman & Diu	2181	2819	2798
26.	Mizoram	533	1027	526
27.	Pondicherry	4868	4110	4435
28.	Chandigarh	1640	1982	2079
29.	D&N Haveli	117	301	178
30.	Delhi	33821	37595	38806
31.	Lakshadweep	79	150	133
TOTAL :		1081493	1208880	1254639

[Translation]**Power projects of Madhya Pradesh awaiting clearance**

4536. SHRI MOTILAL SINGH : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) the name of the thermal power projects of Madhya Pradesh pending for approval with the Government of India ;

(b) whether the power supply position will not revert to the position that was obtaining during 1969-74 when there was no power projects in progress and power position had worsened due to delay in according sanction ; and

(c) the names of the contingent projects for the State in case some of the Hydel projects are delayed during Seventh Five Year Plan ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARUN NEHRU) : (a) Four thermal power projects of Madhya Pradesh, namely Bandhav and Mand (joint projects with Gujarat), Korba West Extension, and Sanjaya Gandhi Extension are under examination in Central Electricity Authority in consultation with the agencies concerned.

(b) and (c). A total capacity of about 1440 MW is likely to be commissioned in Madhya Pradesh during the Seventh Plan. In addition, Madhya Pradesh will receive power from Central power projects under execution in the Western region. According to the Twelfth Electric Power Survey of India, Madhya Pradesh is likely to be surplus in energy during the 7th Plan.

[English]**Grant of Special Duty Allowance to employees of North-Eastern Hill University**

4537. SHRI LAL DUHOMA : Will the Minister of EDUCATION be pleased to state :

(a) the criteria under which 25 per cent North East Special Duty Allowance is granted to the employees of North Eastern Hill University, Shillong ;

(b) whether it is a fact that teachers from the local area excluded from the benefit of the said allowance by categorizing the teachers as 'locals' and 'Non locals'; and

(c) if so, whether such categorical division of the teachers into locals and non-locals is not detrimental to the further well being of the university ?